

**ALTERNATIVE CAUSELIST**  
**COURT NO. 13 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24812)**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

|   |                               |   |                    |             |
|---|-------------------------------|---|--------------------|-------------|
| 1 | C.M.P./676/2019               | HIRAMANI<br><b>vs</b><br>STATE OF JHARKHAND | KUNDAN KR AMBASTHA | NAVIN KUMAR |
|   | CODE OF CIVIL PROCEDURE, 1908 |   |                    |             |

**Orders**

|   |                  |   |  |                |
|---|------------------|---|--|----------------|
| 2 | W.P(C)/1796/2013 | BHUPENDRA SINGH ANAND ALIAS B S<br>ANAND AND ORS<br><b>vs</b><br>RANCHI MUNICIPAL CORPORATION<br>THROUGH ITS CHIEF EXECUTIVE<br>OFFICER | CHANDRAJIT MUKHERJEE<br>SAURAV KUMAR<br>WARDA KHAN | RAY RAJAT NATH |
|---|------------------|---|--|----------------|

IA NO, 4489/2020 (For Stay Of Proceedings)  
CANCELLATION MATTER

|   |                  |   |   |                                       |
|---|------------------|---|---|---------------------------------------|
| 3 | W.P(C)/2260/2013 | RAKESH KUMAR AND ORS<br><b>vs</b><br>KUSUM DEVI | RAMESH CHANDRA KHATRI<br>PAWAN RANJAN KHATRI<br>SAHAJANAND SHARMA | RADHA KRISHAN GUPTA<br>RAHUL KR GUPTA |
|---|------------------|---|---|---------------------------------------|

IA NO, 975/2016 (For Stay Vacating Petition)  
CODE OF CIVIL PROCEDURE, 1908

|   |                  |  |   |   |
|---|------------------|--|---|---|
| 4 | W.P(C)/2566/2013 | DHIRENDRA PRASAD SINHA<br><b>vs</b><br>HARIHAR DAS AND ORS | AMAR KR SINHA<br>MD. ABDUL WAHAB<br>SANDEEP VERMA<br>KUNDAN KR AMBASTHA | NIRAJ KISHORE<br>P.A.PATHAK<br>PRADEEP MISHRA |
|---|------------------|--|---|---|

CODE OF CIVIL PROCEDURE, 1908

|   |                  |   |   |  |
|---|------------------|---|---|--|
| 5 | W.P(C)/2576/2013 | RABINDRA KUMAR SARAWGEE AND<br>ORS<br><b>vs</b><br>STATE OF JHARKHAND AND ORS | AMAR KR SINHA<br>MD. ABDUL WAHAB<br>SANDEEP VERMA<br>KUNDAN KR AMBASTHA | MD. SHAMIM AKHTAR<br>MANOJ KR. NO.3<br>AMRESH KUMAR<br>TAPESHWAR NATH MISHRA |
|---|------------------|---|---|--|

IA NO, 7545/2016 (For Misc.)  
CNT ACT

|   |                 |  |                        |                |
|---|-----------------|--|------------------------|----------------|
| 6 | C.M.P./398/2019 | SAKHI DEVI ALIAS SAKHI GHUNIA<br><b>vs</b><br>THE STATE OF JHARKHAND | RAM CHANDRA PRASAD SAH | NAVIN KR SINGH |
|---|-----------------|--|------------------------|----------------|

IA NO, 1165/2021 (For Amendment Petition)  
CODE OF CIVIL PROCEDURE, 1908

**Admission**

|   |                  |  |                            |   |
|---|------------------|--|----------------------------|---|
| 7 | W.P(C)/1211/2013 | GREEN RAY INTERNATIONAL LIMITED<br>REPRESENTED BY ITS GENERAL<br>MANAGER SK NURUL HOSSAIN<br><b>vs</b><br>THE STATE OF JHARKHAND | MAHESH TEWARI<br>MD. HATIM | ABHISHEK SINHA<br>YOGENDRA PRASAD<br>AJIT KUMAR<br>DINESH CHOUDHARY<br>ROHIT RANJAN SINHA<br>PANDEY NEERAJ RAI<br>MD. MOKHTAR KHAN<br>LAKHAN SHARMA |
|---|------------------|--|----------------------------|---|

IA NO, 5458/2017 (For Misc.)  
RESIDUARY MATTERS-00

|   |                  |  |  |  |
|---|------------------|--|--|--|
| 8 | W.P(C)/1329/2013 | SHYAMSUNDER MAHTO AND ANR<br><b>vs</b><br>DUBKI DEVI AND ANR | MD. SHAMIM AKHTAR<br>ALOK LAL<br>SANTOSH KUMAR |  |
|---|------------------|--|--|--|

CODE OF CIVIL PROCEDURE, 1908

|   |                  |  |   |   |
|---|------------------|--|---|---|
| 9 | W.P(C)/1340/2013 | JHARKHAND STATE ELECTRICITY<br>BOARD<br><b>vs</b><br>DAMODAR VALLEY CORPORATION<br>AND ORS | MUKESH KR SINHA<br>PRABHAT SINGH<br>RAHUL KUMAR | SUDARSHAN SHRIVASTAVA<br>TAPASH KABIRAJ<br>DEBOLINA SEN<br>ARBIND KUMAR<br>AMIT KUMAR DAS |
|---|------------------|--|---|---|

ELECTRICITY-00

|    |                  |   |                         |                        |
|----|------------------|---|-------------------------|------------------------|
| 10 | W.P(C)/1352/2013 | OM PRAKASH CHOUDHARY<br><b>vs</b><br>NILARANI JAISWAL AND ANR | AASHISH KUMAR<br>GAURAV | ARVIND KUMAR CHOUDHARY |
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CODE OF CIVIL PROCEDURE, 1908

**NOTIFIED CASES CAUSELIST COURT NO 13-FOR FRIDAY THE 12TH MARCH 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -**

|   |                  |   |   |  |
|---|------------------|---|---|--|
| 11  | W.P(C)/1357/2013 | DILIP KUMAR PAL<br><b>vs</b><br>BASUDEV PAL AND ANR   | ASHIM KR SAHANI<br>NEELANJAN CHATTERJEE   | KALYAN BANERJEE<br>GOURI DEBI  |
| IA NO, 6467/2013 (For STAY OF PROCEEDINGS)<br>FAMILY MATTERS-00       |                  |   |   |  |
| 12  | W.P(C)/1363/2013 | SHRAWAN KUMAR AND ANR<br><b>vs</b><br>COLLECTARIATE   | HEMANT KR SHIKARWAR<br>MADHURI KUMARI<br>NEMISH KUMAR                                     | RAJESH KUMAR<br>VINOD KUMAR SAHU   |
| CODE OF CIVIL PROCEDURE, 1908   |                  |   |   |  |
| 13  | W.P(C)/1368/2013 | CHINTI DEVI<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS.   | SHASHI KUMAR<br>SANTOSH KUMAR SONI<br>ASHUTOSH KR SINGH                                   | VIKASH KISHORE PRASAD  |
| LAND ACQUISITION ACT 1894   |                  |   |   |  |
| 14  | W.P(C)/1474/2013 | ONE UP MINERALS AND<br>INFRASTRUCTURE PRIVATE LIMITED<br>THR ITS DIRECTOR SHRI<br>MADHUSUDAN DUTTA<br><b>vs</b><br>STATE OF JHARKHAND AND ORS | INDRAJIT SINHA<br>AJAY KUMAR SAH<br>KRISHANU RAY<br>ARPAN MISHRA                          | A.G<br>CHANDRA G. A. BARDHAN   |
| MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957               |                  |   |   |  |
| 15  | W.P(C)/1477/2013 | ABDUL SHEHRAM QURASHI AND ORS<br><b>vs</b><br>MD ASHLAM ANSARI AND ORS  | SANJAY KUMAR PANDEY   | SHAILENDRA KUMAR TIWARI  |
| CODE OF CIVIL PROCEDURE, 1908   |                  |   |   |  |
| 16  | W.P(C)/1499/2013 | MANU DAS<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS   | HIMANSHU S. PANDEY  | ABDUL ALLAM, SR.ADV.   |
| OTHER SOCIETIES   |                  |   |   |  |
| 17  | W.P(C)/1810/2013 | MADHUSUDAN AGARWAL AND ORS<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS   | SHANKAR LAL AGARWAL   | RAJESH KUMAR   |
| INDIAN FOREST ACT ,1927   |                  |   |   |  |
| 18  | W.P(C)/1826/2013 | AESA KHATOON<br><b>vs</b><br>COLLECTARIATE  | JASVINDAR MAZUMDAR<br>RAJESH KUMAR<br>MATINUDDIN KHAN<br>ROHITASHYA ROY ALIS<br>ROHIT ROY | VIKASH KISHORE PRASAD<br>LAL CHANDRAHAS NATH<br>SHAHEDEO<br>SHAILESH<br>JAYANT KUMAR PANDEY<br>JITENDRA PANDEY |
| MUTATION PROCEEDING   |                  |   |   |  |
| 19  | W.P(C)/1827/2013 | RAMESH CHANDRA SINGH<br><b>vs</b><br>COLLECTARIATE  | JAY SHANKAR TIWARY<br>SURAJ KUMAR MANJHI<br>MAHADEO THAKUR                                | SRIJIT CHOUDHARY   |
| CODE OF CIVIL PROCEDURE, 1908   |                  |   |   |  |
| 20  | W.P(C)/1925/2013 | RAM PRAVESH MAHTO<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS  | RAM SUBHAG SINGH<br>NUPUR SINGH   | VIKASH KISHORE PRASAD  |
| IA NO, 748/2014 (For Misc.)<br>CEILING-00                             |                  |   |   |  |
| 21  | W.P(C)/1929/2013 | PADAM CHAND JAIN AND ORS<br><b>vs</b><br>STATE OF JHARKHAND AND ORS   | RAHUL SABOO   | VIKASH KISHORE PRASAD<br>VISHAL KUMAR TIWARY<br>ATUL KUMAR   |
| LAND REVENUE , TENANCY & NAZUL-00                                     |                  |   |   |  |
| 22  | W.P(C)/1976/2013 | NARESH PRASAD AGRAWAL<br><b>vs</b><br>STATE WOMAN COMMISSION AND<br>ORS   | RANJAN KUMAR<br>KAUSTAV PANDA<br>NAGMANI TIWARI   | MISS NEHA<br>AMRITA SINHA<br>SHAUKAT EQBAL<br>K. P. CHOUDHARY<br>SAURAV ARUN                                   |
| IA NO, 5343/2015 (For EARLY HEARING)<br>CODE OF CIVIL PROCEDURE, 1908 |                  |   |   |  |
| 23  | W.P(C)/1988/2013 | MOTILAL YADAV<br><b>vs</b><br>COLLECTARIATE   | CHANDRAJIT MUKHERJEE<br>ARBIND KUMAR<br>WARDA KHAN  | VIKASH KISHORE PRASAD<br>TARUN KR MAHATO<br>PARTH S. A. SWAROOP PATI   |
| MUTATION PROCEEDING   |                  |   |   |  |
| 24  | W.P(C)/2014/2013 | RAMESHWAR PRASAD YADAV<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS   | CHANDRAJIT MUKHERJEE<br>ARBIND KUMAR<br>WARDA KHAN  | AJIT KUMAR<br>CHANDRA PRABHA<br>PRABHAT KR SINHA   |
| MINES AND MINERALS-00   |                  |   |   |  |

|    |                               |  |  |   |
|----|-------------------------------|--|--|---|
| 25 | W.P(C)/2025/2013              | MS DURGA STONE CHIPS THROUGH<br>ITS PROPRIETOR MAHADEV PRASAD<br>YADAV<br><b>vs</b><br>THE STATE OF JHARKHAND AND ORS. | CHANDRAJIT MUKHERJEE<br>ARBIND KUMAR<br>WARDA KHAN | AJIT KUMAR<br>CHANDRA PRABHA<br>PARTH S. A. SWAROOP PATI                      |
|    | MINES AND MINERALS-00         |  |  |   |
| 26 | W.P(C)/2051/2013              | LALCHAND DADEL<br><b>vs</b><br>INFORMATION COMMISSION  | RISHI PALLAVA<br>PRAVIN KR RANA                    | PRASHANT KUMAR SINGH<br>BIRENDRA KUMAR<br>AMIT KUMAR<br>SWAMI NATH PRASAD RAI |
|    | CODE OF CIVIL PROCEDURE, 1908 |  |  |   |
| 27 | W.P(C)/2265/2013              | RUPESH KUMAR<br><b>vs</b><br>DISTRICT ADMINISTRATION   | JAWED SULTAN                                       | BHAWESH KUMAR<br>CHANDRA G. A. BARDHAN  |
|    | LICENSE MATTER                |  |  |   |
| 28 | W.P(C)/2510/2013              | KALICHARAN MAHATO<br><b>vs</b><br>COLLECTARIATE  | JAGANNATH MAHATO                                   | RAJESH KUMAR  |
|    | CODE OF CIVIL PROCEDURE, 1908 |  |  |   |
| 29 | W.P(C)/2553/2013              | SMT JUHA BALA DEVI AND ORS<br><b>vs</b><br>RAJENDRA PRASAD MAHTO   | AJIT KUMAR<br>AMRITA BANERJEE                      | VANDANA SINGH<br>Rashmi Lal   |
|    | CODE OF CIVIL PROCEDURE, 1908 |  |  |   |
| 30 | Cont.(CvI)/623/2020           | MUKESH PRASAD<br><b>vs</b><br>STATE OF JHARKHAND   | JAGDEESH   | SURESH KUMAR  |
|    | CONTEMPT OF COURTS ACT 1971   |  |  |   |